

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19737/2004

(From the judgement and order dated 19/03/2004 in MFA No. 2693/1997 of  
The HIGH COURT OF KARNATAKA AT BANGALORE)

NAGANATH (DEAD) BY LRS.

Petitioner(s)

VERSUS

ASST.COMMNR. & LAND ACQ. OFFICER & ANR.

Respondent(s)

(With office report )

Date: 18/01/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s)

Ms. Kiran Suri,Adv.  
Ms. Aparna Bhat,Adv.

For Respondent(s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following  
ORDER

Stand over for two weeks.

[SUMAN WADHWA]  
COURT MASTER

[MADHU SAXENA]  
COURT MASTER